

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 852
ANSWERED ON 27/07/2026**

URBAN SLUM UPGRADATION AND CIVIC AMENITIES

852. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is aware that a substantial portion of India's urban population resides in slum areas and if so, the details of initiatives taken under central schemes such as PMAY-Urban, AMRUT and SBM-U to improve housing and civic amenities for such communities;
- (b) the number of beneficiaries and the scale of implementation of these schemes in Uttar Pradesh;
- (c) whether Meerut district has been covered under these schemes and if so, the number of houses sanctioned, completed and occupied along with provision of water supply, sanitation and other basic infrastructure; and
- (d) the total central financial assistance allocated and utilised in Meerut under these schemes?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): As per Census 2011, 31.2% percent of the total population with 37.7 crore inhabitants in the country live in cities and 17.4% of total urban population lives in slums. Further, as per the data of slums collected by National Sample Survey Office (NSSO) in 2012 during the 69th Round Survey, the estimated number of slums in the country is 33,510 which includes 13,761 notified slums and 19,749 non-notified slums. Since 'Land' and 'Colonization' are State subjects. Therefore, major initiatives related to improvement of housing and provision of basic civic amenities in slums are the responsibility of the respective States/UTs. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs to provide housing and urban basic services through various Missions such as Pradhan Mantri Awas Yojana - Urban (PMAY-U) & PMAY-U 2.0, Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0, Swachh Bharat Mission - Urban (SBM-U) & SBM-U 2.0.

Under PMAY-U and PMAY-U 2.0, a total of 127.68 lakh houses including 16.20 lakh under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 121.03 lakh houses have been grounded and 99.07 lakh are completed/ delivered to the beneficiaries across the country as on 13.07.2026. A total of ₹2,12,483 crore of Central Assistance has been approved of which ₹1,80,582 crore has been released to States/UTs based on the compliances submitted by them. Further, against the sanctioned houses, more than 29 lakh beneficiaries are slum dwellers across the country.

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A total of 21.6 lakh houses have been sanctioned in the State of Uttar Pradesh including 3.99 lakh houses under PMAY-U 2.0, of which 20.41 lakh houses have been grounded and 17.25 lakh houses are completed/delivered to the beneficiaries. Further, a total of 40,360 houses have been sanctioned for district Meerut, of which 31,990 are completed and 30,948 are occupied by the beneficiaries so far. Scheme guidelines promote convergence with other Central/State sponsored schemes for provision of water supply, civic infrastructure and other basic services.

A total of ₹33,628 crore of Central Assistance has been approved of which ₹30,248 crore has been released/mother sanction issued, for beneficiaries of Uttar Pradesh, including Meerut district, based on the compliances submitted by the State under PMAY-U & PMAY-U 2.0.

Further, the Government of India launched the AMRUT in June 2015 to ensure basic urban infrastructure in selected 500 cities of the country including Meerut with focus on water supply, sewerage and septage management, storm water drainage, non-motorized urban transport and development of green spaces. Further, AMRUT 2.0 scheme has been launched on 1st October 2021 in all Urban Local Bodies (ULBs)/cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0 including Meerut.

Under AMRUT, in Meerut district, Uttar Pradesh State has taken up 18 projects worth ₹257.32 crore. Under AMRUT 2.0, 24 projects worth ₹351.34 crore have been approved by MoHUA which includes water supply projects, sewerage/septage management projects and water body rejuvenation project.

A total amount of ₹13,041 crore has been allocated and ₹7,127.37 crore amount released/ Mother Sanction issued to State of Uttar Pradesh including Meerut district under AMRUT & AMRUT 2.0.

Under SBM-U funds were provided to States/UTs, inter alia, for constructing Community/Public Toilets (CT/PTs) and Individual Household Latrines (IHHLs). CTs and IHHLs primarily serve underprivileged households, while PTs cater to the general public and floating population. Further, SBM-U 2.0 has been launched on 1st October 2021 in all Urban Local Bodies (ULBs)/cities, with objective of attaining 100% Garbage Free Cities (GFC). Central Assistance is provided for setting up various types of waste processing facilities, Used Water Management and Toilets components as well as Information Education Communication (IEC) and Capacity Building activities.

Under SBM-U 2.0, central assistance of ₹31,948 crore has been sanctioned, of which ₹9,085 crore has been released to States/UTs, as on date. A total amount of ₹3,555 crore has been sanctioned and ₹510 crore amount released/ mother sanction issued to State of Uttar Pradesh including Meerut district under SBM-U 2.0.